

(b) if so, the reasons for rise in unemployment and decline in placements in 1986 when compared with 1985 and steps taken to meet the situation; and

(c) the latest figures available in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI.P.A. SANGMA) : (a) Yes, Sir.

(b) All the job seekers registered with Employment Exchanges are not necessarily unemployed. Employment Exchanges are one amongst several agencies through which placements of unemployed are effected against notified vacancies. Decline in placements in 1986 as compared to 1985 is due to the less number of vacancies notified to the Employment exchanges.

(c) The latest available figures in respect of Employment Exchanges in Delhi are as under:-

i) Total live Register as on 30.6.1987	6.97 lakhs
ii) Registrations during January-June, 87	0.90 lakhs
iii) Placements during January-June, 87	0.24 lakhs

Housing Cooperatives In the Country

1256. SHRI.G.I.PATEL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether housing cooperatives are playing a very important role in solving the shelter problems of our population;

(b) if so, the steps taken by Union Government to promote cooperative hous-

(c) what role does Government propose to assign to the housing cooperatives in the National Housing Policy?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI.DALBIR SINGH): (a) Cooperatives have been participating in a significant way in the housing activity.

(b) and (c) The Housing Ministers Conference held in May, 1987 has resolved that cooperatives have to be assigned a wider and increasingly important role in the field of housing activities, thus contributing substantially to the total house building effort. This would be kept in view while finalising the National Housing Policy.

Allotment of Land by DDA to N.C.H.F.

1257. SHRI G. I. PATEL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Development Authority has allotted land to various organisations including cooperative societies, trusts and other organisations for constructing their office buildings;

(b) whether the request of National Cooperative Housing Federation is lying pending with D.D.A. for quite some time; and

(c) how much time D.D.A. is likely to take to allot land to National Cooperative Housing Federation?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes, Sir.

(b) and (c) For allotment of land to such organisations certain documents/information is required to be completed. A request from the national Cooperative Housing Federation was received in the DDA in April, 1987 only and is under process. The allot-

ment of alnd would be considered on completion of all necessary documents/information.

Peripheral Services by DDA to Cooperative societies

1258. SHRI G. I. PATEL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether D.D.A./K.C.D. have failed to provide peripheral services and water supply to cooperative group housing societies, which have come up and are ready for occupation in Delhi;

(b) if so, the details of these societies and the areas where they have constructed their buildings;

(c) the action DDA is taking to compensate for the loss caused to these low income and middle class member sof the cooperatives; and

(d) the action contemplated to fulfil the commitments to group housing societies?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b) Whenever construction has been completed/ nearing completion, necessary action to provide civic amenities is being taken by the DDA on priority basis. However, there are 45 group housing societies in the areas as indicated below where construction has either been completed or is in an advanced stage, but where peripheral services like water supply, sewerage and electricity have not been provided.

1. Bodella Ph. I & II in West Delhi	— 5 Nos.
2. Rohini	— 5 Nos.
3. Trans Yamuna area	— 35 Nos.
Total	45 Nos.

(c) Since the land rate charged from the group housing societies is on 'No Profit No Loss' basis, question of giving any compensation does not arise.

(d) DDA is making earnest efforts to provide these amenities by expediting necessary action on the part of the other agencies like MCD and DESU. Efforts are also being made to speed up the works in progress.

Appointment of Agents by A.I

1259. PROF. P.J. KURIEN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Air India has appointed Alghanian Travels as General Sales Agent;

(b) if so, the rational of this appointment;

(c) whether appointment by itself has affected the revenue receipts of Air India, if so, details thereof;

(d) whether any complaint has been received about the working of the General Sales Agent, if so, the details thereof and action taken; and

(e) whether Government propose to reconsider the appointment?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER): (a) and (b). Yes, Sir. M/s. Alghanim Travel Agencies were appointed as Air India's General Sales Agent in 1966, on the basis of their financial standing, experienc and reputation, to meet the stipulation that no foreign airline could set up an office in Kuwait without an official Kuwaiti sponsor.

(c) The revenue receipts of Air India in Kuwait has increased each year during the period 1984-85 to 1986-87.